

Declaration of Assets and Liabilities

Year 2021-2022

I, KAUSHAL KUMAR, Son/Daughter of SHRI RAMANAND PRASAD, aged 40 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Personal Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2	Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant 3 Etc. Name
	(i)	Cash	12,000/-	Bebi Kumari 4,000/-	JAYDEEP KUMAR	BHOOMIKAKUM ARI	NIL
((ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 60,000/- (SBI SB A/c)	Rs. 2000/- (ALLAHABAD SB A/c)	NIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS,	Per annum premium for LIC (1)Rs. 4,047/-	NIL	NIL	NIL	NIL
		Postal Savings, LIC Policies, etc.	(2) RS. 14,349/-		6 84 878		
	(v)	Motor Vehicles (details of make, etc.)	MOTAR CYCLE Year 2016, BR-01CV0697	NIL	NIL	NIL	NIL
	(vi)	Jewelry (give details of weight and value)	NIL.	Gold 20 gm. Value as on 13.02.2022 Rs. 96,000/- Silver 250 gm Rs. 17,000/-	NIL	NIL	NIL
		Other assets, such as values of claims / interests	T.V,Fridge,And other Home Appl	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL .	NIL	NIL
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2022	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- BEWPK4923F		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	. NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary	NIL	NIL	
-	business]			
	(iv) Property Tax	NIL	NIL	

C. <u>Personal Detail</u>

Gender

Place: PATNA

Date: ..14/02/2022

GPF/CPF/PRAN No. :- 110144478011

Date of Birth :- 01/03/1981

:-

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(M/F)

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Name of Employ

Designation Department : KAUSHAL KUMAR

: Personal Assistant

: Bihar Legislative assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.